

CORAM : HIS HONOUR JUDGE SHRI S.R.SALUNKHE (C.R.NO.12)

Date -11/06/2020

BOARD

SR NO	SU	Name of Parties	Stage	Next Date
1	100972/2017	Housing and Urban Development Corporation Ltd Vs 1.Yuvraj Sadashiv Kudale 2.Ashok Sahadu Bhaskar 3.Popat Tukaram Bhosale 4.M/s.Sai Corporation	Arguments	
2	101320/2013	Mohd. Kallu Ibrahim Shah V/s State of Maharashtra and Ors.	N/M Hrg.	

**Judge,
City Civil Court, Gr. Mumbai**